(c) by when this plant is likely to be (d) whether Government have approved other projects for harnessing energy from sea waves; if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHR1 K.ALP-NATH RAI): (a) As per the findings of the Techno-economic Feasibility Report prepared by the Central Electricity Authority, the Tidal Power Project in the Gulf of Kutch near Kandia is feasible. The i project envi-ages an installation of 900 MW, comprising 36 units of 25 MW each.

- (b) The project is expected to generate 1690 million units annually. The cost of generation has been estimated as 90 pai unit which is comparable with the conventional gas based and coal based 210 MW load centre located units.
- (c) The project can be implemented after the investment decision and detailing of the design and construction feas-tures.
- (d) Work to harness energy from sea waves, as distinct from tidal energy, is still at an experimental stage. The Deptt. of Ocean Development and the Deptt. of Nonconventional Energy Sources have sponsored experimental projects with a view to developing the technique for harnessing wave energy for generation of Powtr.

Import of crystalline silicon technology

£3567. SHRI DHULESHWAR MEENA

SHRI BHAGATRAM MANHAR:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that negotiations are going on for the collaborative venture

†PreviousIy Unstarred Question 2826, transferred from the 18th August, 1988.

involving a British Company for the supply of Cr; Btalline Silicon technology to India;

- (b) if so, what are 'he detail,; in this regard, and
- (c) whether it is a fact that some ernment undertakings have opopsed the import of this technology as this technology is available in India and if so, are the details in this regard and are the names of undertakings which have been consulted and have opposed for imports?

THE MTNISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) No import of crystalline silicon technology the manufacture of solar cells is in in the venture between an Indian Company and a British Company which considered recently by the Project A: val Board, Ministry of Industry.

(c) The views of all public sector units involved in the field are taken into account in such cases.

Separate port for import of polymers

£3568. SHRI SUKOMAL SEN: SHRI E. BALANANDAN:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that there is an acute shortage of polymers to meet their present requirements due to inadequate port facilities;
- (b) if so, whether Government nrODOse to construct a separate port with modern facilities, on the Western Coast, for
- (c) if so, what are the details thereof?

im- porting polymers; and

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) To handle petrochemicals raw material. Government is considering to set up the

£Previously Unstarred Question 2559, transferred from the 17th August | 1988.

rminal facilities on the WeUern Coast of the country.

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However, the proposal is at preliminary stage of formulation.

Projects and Investigation Reports by the CIL

3569. DR. R. K. PODDAR: Will the minister of ENERGY be pleased to state:

- (a) how many .project reports 'and investigation reports have bee_a prepared by GL and its subsidiaries so far;
- (b) how many out of ihem have been subnied to the CSIR Laboratories for a proval and at what cost in relation to the total amount spent under this head; and
- (c) whether CIL and its subsidiaries will continue with. this system?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C, K. J/FFAR SHAR1EF): (a) In Central Mine Phnning and Design Institute, about 30 to 35 Geological Reports are prepared every year. About 75 to 80 exploration bloks are under investigaiion at any point ot time all the year round. 13 investigate ns for washeries and beneficia'dons of coil have been carried out since 1985-86. in addition 21 S and T projects for worthing and beneficiations of coal have bec,i identified out of which 7 have been completed, 12 are in hand and 2 more are being taken-up.

(b) Out of 21 S&T Projects and 13 investigations. Council of Scientific and Ind, istrial Research Laboratories have been ar.si.eiated with 8 projects and 3 investigations During 1987-88 about 39000 me-tws of coal cores have been generated out of which 14800 meters of coal core have bftdn given to Central Fuel Research Institute and other governmental agencies for quality assessment. Total amount paid (o the investigationg agencies was Rs. 20.44 lakhs during 1987-88 out of which Ry 8.20 lakhs have been paid to CSIR horatories and other governmental agen-ctes.

(c) Yes Sir. The system of offloading coal core testing to CsiR laboratories will x>ntinue as they have the necessary faci-

to Questions

Absorption of land oustees in service of NTPC

3570. SHRI SAMAR MUKHERJEE: Wi.1 the Minister of ENERGY be pleased to state:

- (a) what is Government's policy in icgard 10 appointment of land oustees by National Thermal Power Corporation
- (b) whether such land oustees are being provided with training for absorption in technical jobs;
- (c) what is the number of land oustees so far absorbed by NTPC in 'heir various projects, State-wise; and
- (d) what is the number of land oustees still awaiting absorption, Staie-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) The policy formulated by the National Thermal Power Corporation NTPC) in regard to appointment of land oustees lays down specific priority groups based on the extent of land acquired. The land oustees are extended preference in employment in the respective projects subjet to the availability of vacancies and their suitability.

- (b) The NTPC does not organise any exclusive technical training for the land oustees.
- (c) The number of land custees employed in the NTPC, Statewise, are as under:—

State	No.
[i] Andhra Pradesh	236
[ii] Bihar	48
[iii] Madhya Pradesh	464
[iv] Uttar Pradesh	522
[v] West Bengal	315